

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2934  
ANSWERED ON:20.03.2007  
SECURITY TO J&K BUSINESSMEN  
Mufti Ms. Mehbooba

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the people of Jammu and Kashmir who travel to and have business in other parts of the country are being harassed;
- (b) if so, the details and reasons therefor; and
- (c) the remedial measures taken by the Government to provide security to such travellers?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a)to(c) : An advisory has been issued on January 22, 2007 to all the States/UTs requesting them to use instructions to the State police and other agencies to ensure that Kashmiris are not picked up indiscriminately or subjected to harassment, and also information shared in regard to all arrests of such persons with Director General of Police/Addl. Director General of Police (CID), J&K.